

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 17, 2006

NO. 07 /DR (S)/2006

The name of Sri **Ram Kishore-III**, posted as Civil Judge, Junior Division, Kaiserganj sitting at Bahraich vide Court Notification No. 1870/DR(S)/2005 dated 3.10.2005 be read as Ram Kishore-IV instead of Ram Kishore-III.

NO. 08 /DR (S)/2006

The name of Sri **Ram Kishore**, posted as Additional Civil Judge, Junior Division, Allahabad vide Court Notification No. 1388/DR(S)/2003 dated 19.12.2003 be read as Ram Kishore-III instead of Ram Kishore.

NO. 09 /DR (S)/2006

Sri **Dinesh Pal Yadav**, Additional Civil Judge, Junior Division, Bahraich to be Civil Judge, Junior Division, Kaiserganj sitting at Bahraich vice Sri Ram Kishore-IV.

NO. 10 /DR (S)/2006

Sri **Ram Kishore-IV**, Civil Judge, Junior Division, Kaiserganj sitting at Bahraich to be Additional Civil Judge, Junior Division, Bahraich.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 11 /DR (S)/2006: Allahabad: Dated: January 17, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judges, Bahraich & Allahabad. (Information available on E-mail).

The above-mentioned officers shall hand over charge of their present posts and proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
11. The Deputy Registrars (Budget)/ (Admin.), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
13. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, Bahraich & Allahabad. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(K. K. RANJAN)
DEPUTY REGISTRAR (SERVICES)**